



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 & 38/17 in TP 36/16	For hearing	397/ 398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	BHATRAV KUTTATH FOR BHANDEKUMAR, +919986642069	RESPONDENTS	
	PRATIKSHA NAGAYACH FOR ARGUS PARTNERS 9686628079	PETITIONER	

ORDER

Counsel for the Petitioner is present. IA 36/17 is listed today for hearing. Counsel for Petitioner has reported that notice could not be served on the proposed party as no one was present in the said address to receive the notice. She requested time for making one more attempt to serve the notice on the proposed party. List it on 27.02.2018. Registry to prepare one more notice; Counsel to collect the same and serve by hand.


Member (T)


Member (J)